

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO:II**

SPECIAL BENCH(Video Conference)

**CORAM: HON'BLE MADAN BHALCHANDRA GOSAVI – MEMBER JUDICIAL
HON'BLE DR.BINOD KUMAR SINHA-MEMBER TECHNICAL**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 07.07.2021 AT 12:30 PM THROUGH VIDEO CONFERENCE

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.696/9/HDB/2019
NAME OF THE COMPANY	Devesh Engineering Enterprises Pvt Ltd
NAME OF THE PETITIONER(S)	Splendid Metal Products Ltd
NAME OF THE RESPONDENT(S)	Devesh Engineering Enterprises Pvt Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

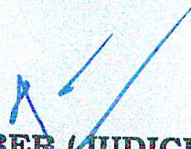
Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Learned counsel for the Operational Creditor appeared. He brought to our notice that the Corporate Debtor is already in CIRP. In such a situation, the present proceedings cannot be proceeded under section 14(1) of the I&B Code, 2016. Hence the petition stands disposed of with liberty to the Operational Creditor to submit its claim before the IRP/ RP in that proceeding.


MEMBER (TECHNICAL)


MEMBER (JUDICIAL)

karim